NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 77(ND)2008 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

M/s. Sirhind Club Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Achish Makenija 7
2. Yukti Gupta J- Advocates for Petitioners. Isha fla
3. Jeha Tha J

ORDER

Petitioner is present. Respondent is absent.

At the request of the Petitioner the matter is adjourned to 29.08.2016 at 2.00 PM. Petitioner undertakes to inform the Respondent about the next date and time of hearing.

[R. VARDHARAJAN] MEMBER(J)

[S.K. MOHAPATRA] MEMBER(T)

Date:20.07.2017 [ravi]